

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP 219/17	Hearing	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) P.R. Arjun

ROC.

Adu for Petitioner

Counsel for petitioner is present. Spat, Prema Hatti, counsel appearing for ROC and RD reported that petition copy has not been served on the ROC. None present 2) from QL office. Counsel for petitioner is directed to serve a copy of the petition on the

For filing report, list it on 29.06.2017.

MEMBER (J)

MEMBER (T)